

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 848/2016

The 18<sup>th</sup> day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Diwakar Singh  
Age 50 years  
Deputy Legislative Counsel,  
S/o Shri Naurang Singh  
R/o H-72, Beta-II, Greater U.P.  
NOIDA. .. Applicant

(By Advocate: Shri Prince Wadhwa for Ms. Saahila Lamba)

Versus

1. Union of India  
Through its Secretary,  
Ministry of Law and Justice  
Department of Legal Affairs,  
Shastri Bhawan, New Delhi.
2. Department of Legal Affairs  
Through its Secretary,  
Ministry of Law and Justice  
Department of Legal Affairs,  
Shastri Bhawan, New Delhi.
3. Department of Personnel & Training,  
Through its Secretary,  
Ministry of Personnel, Public Grievances and  
Pensions,  
North Block, New Delhi.
4. Union Public Service Commission  
Through its Secretary,  
Dholpur House, New Delhi.
5. Smt. Sudha Rani Relangi,  
Deputy Legislative Counsel,

C/o Legislative Department  
Ministry of Law and Justice,  
Shastri Bhawan, New Delhi. .. Respondents

(By Advocate: Shri Gyanendra Singh for R-1 to 3 and  
Shri Naresh Kaushik for R-5)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

**(A.K. BISHNOI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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